

**Central Administrative Tribunal
Principal Bench, New Delhi**



C.P. No.166/2021 in O.A. No.1364/2014

This the 10th day of August, 2021

(Through Video Conferencing)

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Kamal Singh,
(HC No.493/PHQ, PIS No.28824742),
S/o Shri Ram Pal Singh,
R/o Vill. Sadopur, P.O. Doom Manikpur,
Distt. Gautam Budh Nagar (UP).

...Petitioner
(By Advocate : Mr. L.R. Khatana)

Versus

1. Shri Balaji Srivastava,
Commissioner of Police, Delhi,
Delhi Police Headquarters,
Jai Singh Road,
New Delhi-110001.
2. Shri David Lal Sanga,
Joint Commissioner of Police,
Headquarters: Delhi,
Delhi Police Headquarters,
Jai Singh Road,
New Delhi-110001.
3. Shri Sanjay Bhatia,
Deputy Commissioner of Police (Central),
Daryaganj, New Delhi-110002.
4. Shri M.I. Haider,
Deputy Commissioner of Police (Estt.),

Delhi Police Headquarters,
Jai Singh Road, New Delhi-110001.

... Respondents

(By Advocate : Shri Amit Anand)

ORDER (ORAL)



Hon'ble Ms. Manjula Das, Chairman :-

Learned counsel for the petitioner prays for withdrawal of this Contempt Petition, with liberty to file a representation before the respondents. Learned counsel for respondents has no objection to the same.

2. Accordingly, the CP is dismissed as withdrawn, with the liberty as aforesaid. Notices issued to the respondents are discharged.

**(A.K. Bishnoi)
Member (A)**

**(Manjula Das)
Chairman**

August 10, 2021
/sunil/rk/vb/